

ITEM NO.19

REGISTRAR COURT. 2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 575/2018

ROBY VARGHESE

Appellant(s)

VERSUS

THE STATE OF KERALA & ANR.

Respondent(s)

WITH

Cr1.A. No. 576/2018 (II-B)

Date : 04-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Suvidutt M.s., AOR
Mr. Anzu. K. Varkey, AOR

For Respondent(s)

Mr. C. K. Sasi, AOR
Mr. Nayantara Roy, Adv.
Mr. Abdulla Naseeh V.J., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await records.

List again on 4.4.2019.

RAJESH KUMAR GOEL
Registrar

MG